

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

13. COMP.APPL 122/2024

IN

CP/267(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.04.2024**

NAME OF THE PARTIES: Monedo Housing Finance Private Limited

**Appearance:**

For the Applicant: Adv. Yahya Batatawala

SECTION 66(1) OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**COMP.APPL 122/2024**

1. The above application has been filed by Monedo Housing Finance Private Limited to carry out amendment in the name of the Company from “Monedo Housing Finance Private Limited” to “Monedo Corporate Services Private Limited” in Company Petition No. 267 of 2023.
2. It is submitted that the name of the Company has been changed from Monedo Housing Finance Private Limited to Monedo Corporate Services Private Limited. The new certification of incorporation pursuant to change of the name of the petitioner company has been annexed as Annexure-A to the Application wherein the name has been changed with effect from 10.11.2023.

3. In view of the above, we allow the amendment in the name of the petitioner Company. Petitioner company is directed to carry out the amendment in the Petitioner Company.
4. Company. Application 122/2024 is **allowed and disposed of.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)